

State subject and to create proper security environment for those living in the States is the primary responsibility of the State Government concerned. However, the Central Government have issued detailed guidelines from time to time for providing necessary protection and security to the Journalists. The State Governments have also been advised to ensure prompt registration and investigation of cases relating to attack on journalists and to take action against erring officials.

(c) The information is being collected.

Music System of FM Channel

3954. SHRI KRISHAN DUTT SULTANPURI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that the broadcast of Hindustani and Karnatak systems of classical music were discontinued recently during the day and evening hours on the FM Channel of All India Radio, Delhi;

(b) if so, the reasons therefor;

(c) whether any adverse comments have been made by some music critics and cultural organisations of Delhi as against the discontinuation of above music systems;

(d) if so, the reaction of the Government thereto; and

(e) the steps taken by the Government to continue of above systems of music?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED) : (a) and (b) Yes, Sir. The programming on the time chunks on this channel operated by AIR itself has been revised to make it compatible with the programming of the private parties allotted time slots on it in order to give this channel a distinct identity.

(c) No, Sir.

(d) Does not arise.

(e) Indian classical music continues to be broadcast regularly on the other channels of AIR, Delhi.

Holding a Parliament Session in South

3955. SHRI SRIBALLAV PANIGRAHI : Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state :

(a) the number of times the Government considered holding a Parliamentary session in the South; and

(b) the reasons for rejecting such a proposal?

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA) : (a) and (b) The proposal for holding a Parliament Session in South had been considered by the Government from time to time. However, the proposal was not found feasible.

Programme Parishram on Life of Dr. B.R. Ambedkar

3956. SHRI BASUDEB ACHARIA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have received any request from any organisation in the State of Maharashtra for telecasting a T.V. Programme based on Dr. B.R. Ambedkar under the sponsorship scheme;

(b) if so, the details thereof including the reaction of the Government to the requests;

(c) whether any programme on Dr. B.R. Ambedkar was telecast on April 14, 1994 under the royalty scheme;

(d) if so, the details thereof; and

(e) the measures taken by the Government to avert expenditure on payment of royalty to programmes under royalty scheme when the same programmes can be allowed under Special Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED) : (a) to (d) A programme entitled 'Parishram' was telecast by Doordarshan on 14th April, 1994 on royalty basis as its producer failed to get a sponsor for the same.

(e) Doordarshan always endeavours to telecast programmes under the sponsored category to the maximum extent possible.

Film Company in Bangalore

3957. SHRI CHIRANJI LAL SHARMA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(A) whether the young film making has set-up a company in Bangalore to produce and distribute world wide films from India;

(b) if so, whether the Government have approved the above company; and

(c) if so, the main terms thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED) : (a) Government is not aware of any young film making company having been set up in Bangalore.

(b) and (c) Do not arise.

Coastal Patrolling

3958. SHRI MOHAN RAWALE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the State Government of Maharashtra has requested the Union Ministry of Home Affairs for reimbursement of the expenses incurred by the State Government on account of Joint Coastal patrolling with a view to prevent and check smuggling of explosives/